

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :21/03/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2103- 11.00AM -11.05 AM

264-ADMISSION-COURTCODE-WAIVER-AT-11.06 AM

1	Misc. Application	177/2024	AMIT SECURITIES LTD.-EXEMPTION Vs. SEBI	RV LEGAL
(Main Matter Number :SEBI Appeal/0000191/2024)				
	SEBI Appeal	191/2024	AMIT SECURITIES LTD. Vs. BSE LIMITED	RV LEGAL
Sub Matter : Misc. Application/0000175/2024				
Sub Matter(Disposed) : Misc. Application/0000176/2024				
Sub Matter : Misc. Application/0000177/2024				

345-ADMISSION-CODE-KELVINAO-AT11.11 AM

	Misc. Application	122/2024	TUNAV FOOD PRODUCTS LLP-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000192/2024)				
	Misc. Application	123/2024	ANKIT AGARWAL-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000193/2024)				
2	SEBI Appeal	192/2024	TUNAV FOOD PRODUCTS LLP Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000122/2024				

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3	SEBI Appeal	193/2024	ANKIT AGARWAL Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000123/2024		
4	SEBI Appeal	194/2024	SWG CONSUMER CARE LTD. Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000200/2024		
5	SEBI Appeal	195/2024	VIREN SHELTERS LLP Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000201/2024		
6	SEBI Appeal	196/2024	SOLEX COMMERCIAL AND CREDIT PVT. LTD. Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000202/2024		
7	SEBI Appeal	197/2024	OMPRAKASH AGARWAL HUF Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000203/2024		
8	SEBI Appeal	198/2024	DR. OMPRAKASH AGARWAL Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000204/2024		
9	SEBI Appeal	199/2024	SWG INDUSTRIES LTD. Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000207/2024		
	Misc. Application	200/2024	SWG CONSUMER CARE LTD.-DELAY Vs. SEBI	Vikas Bengani Advocate
	(Main Matter Number :SEBI Appeal/0000194/2024)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	201/2024	VIREN SHELTERS LLP-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000195/2024)	Vikas Bengani Advocate
	Misc. Application	202/2024	SOLEX COMMERCIAL AND CREDIT PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000196/2024)	Vikas Bengani Advocate
	Misc. Application	203/2024	OMPRAKASH AGARWAL HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000197/2024)	Vikas Bengani Advocate
	Misc. Application	204/2024	DR. OMPRAKASH AGARWAL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000198/2024)	Vikas Bengani Advocate
	Misc. Application	207/2024	SWG INDUSTRIES LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000199/2024)	Vikas Bengani Advocate

104-DISPOSAL-COURTCODE-GUIDELINES-AT11.15 AM

10	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLIC ATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA (Main Matter Number :IRDA Appeal/0000003/2019)	ANB Legal K. ASHAR AND CO.

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	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLIC ATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLIC ATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				
	IRDA-MISCAPPLIC ATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISCAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2020		

52-DISPOSAL-COURTCODE-JOINTINSPECTION-AT11.16 AM

11	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001330/2021		
	Sub Matter(Disposed) :	Misc. Application/0001331/2021		
<u>707-DISPOSAL-CODE-HIRANGDR-AT11.17 AM</u>				
12	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
	Sub Matter(Disposed) :	Misc. Application/0000082/2022		
	Sub Matter(Disposed) :	Misc. Application/0000083/2022		
	Sub Matter :	Misc. Application/0000119/2022		
	Sub Matter(Disposed) :	Misc. Application/0000120/2022		
	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
	Sub Matter(Disposed) :	Misc. Application/0000084/2022		
	Sub Matter(Disposed) :	Misc. Application/0000085/2022		
	Sub Matter :	Misc. Application/0000121/2022		
	Sub Matter(Disposed) :	Misc. Application/0000122/2022		
	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000115/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2022		
	Sub Matter(Disposed) :	Misc. Application/0000117/2022		
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
	(Main Matter Number :SEBI Appeal/0000074/2022)			
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
	(Main Matter Number :SEBI Appeal/0000075/2022)			

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<u>609-DISPOSAL-COURTCODE-DARSHANORNA-AT11.18 AM</u>				
13	SEBI Appeal	131/2023	MR. ARUN LAHA AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000426/2023				
	Misc. Application	200/2023	D.K JAIN PROPERTIES PVT LIMITED AND ORS-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000225/2023)				
	SEBI Appeal	194/2023	HANIF SHEKH Vs. SEBI	JURIS LINK Advocates
Sub Matter(Disposed) : Misc. Application/0000216/2023				
Sub Matter(Disposed) : Misc. Application/0000427/2023				
	SEBI Appeal	225/2023	D.K JAIN PROPERTIES PRIVATE LIMITED AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0000200/2023				
	SEBI Appeal	291/2023	Arcadia Share and Stock Brokers Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000640/2023				
<u>526-DISPOSAL-COURTCODE-MERGER-AT 11.19 AM</u>				
14	SEBI Appeal	908/2023	Anirudh R. Parikh Vs. SEBI	Corporate Attorneys Adv
Sub Matter(Disposed) : Misc. Application/0001473/2023				
	SEBI Appeal	909/2023	Himanshu K. Desai Vs. SEBI	Akshay Zantye Adv
Sub Matter(Disposed) : Misc. Application/0001503/2023				
Sub Matter(Disposed) : Misc. Application/0001504/2023				

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	SEBI Appeal	910/2023	Menal R.Parikh Vs. SEBI	Corporate Attorneys Adv
Sub Matter(Disposed) :		Misc. Application/0001542/2023		
Sub Matter(Disposed) :		Misc. Application/0001543/2023		
	SEBI Appeal	25/2024	SUDHIRKUMAR CHOUDHARY AND ANR. Vs. SEBI	Saachi V. Purohit Advocate

853-DISPOSAL-CODE-JAYPEE-AT 11.20 AM

15	SEBI Appeal	76/2024	JAYPEE LIMITED Vs. SEBI	INFRATECH	BATHIYA LEGAL
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